

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 74 OF 2015
AND
APPEAL NO. 102 OF 2015

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 74 of 2015

Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Anand K. Ganesan
Mrs. Swapna Seshadri for R.2

A.No. 102 of 2015

Byrnihat Industries Association ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Sanjay Sen, Sr. Adv.
Mr. Sakie Jakharia for R.2

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **30.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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